

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/07/2019

O.A./260/682/2016

R GOUDA
-V/S-
DEFENCE

ITEM NO:75

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr.S. Behera

Notes of The Registry	Order of The Tribunal
	<p>None appears for the applicant. Respondents' counsel is present. On last occasion i.e., on 11.04.2019 the applicant was not present. It appears that the applicant is no longer interested to pursue his case. Hence, O.A. is dismissed for default for non prosecution on the part of the applicant. Registry is directed to send copy of this order to the applicant by speed post and hand over a copy to respondents' counsel.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>